

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**


SPECIAL BENCH - COURT 1 (PHYSICAL HEARING)

**PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.03.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 619/241/HDB/2019
NAME OF THE COMPANY	SRP Logistics Pvt Ltd
NAME OF THE PETITIONER(S)	Proddaturi Malathi
NAME OF THE RESPONDENT(S)	SRP Logistics Pvt Ltd & 2 others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. VIKAS REDDY	PCS	cs@surreddy.in 9542809158	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. chidambaram	PCS	9849056652	

ORDER

Counsels for both sides are present.

List the matter for hearing on 03.05.2021.


MEMBER (T)


MEMBER(J)

Syamala